- (b) if so, the details thereof; and
- (c) if not, the reasons thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (c) In block KG-DWN-98/3, Reliance Industries Limited (RIL) and NIKO Resources Limited have made major natural gas discoveries in deepwater areas of Krishana Godavari (KG) basin, The development plan envisaged an estimated cost of US\$ 8.8 billion having peak production of 80 million metric standard cubic metre per day (MMSCMD). Currently, 31 MMSCMD gas is being produced from this block, which is being supplied to the consumers, mainly fertilizer and power companies, in accordance with the priority approved by Empowered Group of Ministers.

Government had directed Directorate General of Hydrocarbon (DGH) to appoint an independent and internationally renowned consultant to examine the cost estimates. In this connection, Dr. P. Gopalakrishnan, an eminent consultant and reservoir engineer and M/s Mustang Engineering from USA, an internationally reputed engineering consultant company, had submitted their reports. Both the reports validate the cost estimates made by RIL and NIKO Resources Limited.

Founding pattern for IPSC

*337.SHRI GIREESH KUMAR SANGHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the funding pattern for the Integrated Programme for Street Children (IPSC);

(b) whether it is a fact that Government does not have State-wise authentic figures about the street children;

(c) if so, on what basis the funds are allocated to the implementing agencies of the Programme; and

(d) the steps government proposes to take to improve the performance and coverage of the Programme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The details of funding pattern under the scheme - 'An Integrated Programme for Street Children' are available in the Ministry's website - <u>www.wcd.nic.in.</u>

(b) and (c) No authenticated figures regarding number of street children in the country are available in the Ministry of Women and Child Development as their number is fluctuating in nature. However, the number of beneficiaries covered under the aforesaid scheme is available in the Ministry's website. The funds are released to the implementing agencies on the basis of recommendation and inspection report received from State Governments/UT Administrations and/or from the Childline India Foundation, the nodal agency of the Ministry to inspect street children projects being assisted by the Ministry.

(d) The Ministry of Women and Child Development has recently introduced a centrally sponsored scheme namely Integrated Child Protection Scheme (ICPS) for implementation during the remaining XI Plan Period through State Governments/Union Territory Administrations. The existing street children scheme has been merged under the new scheme. ICPS provides for setting up of open shelters for children in need of care and protection including street children, in urban and semi-urban areas. Provision have been made for a space in such shelters for children where they can play, use their time productively and engage themselves in creative activities through music, dance, drama, yoga & meditation, computers, indoor and outdoor games, etc. for their overall growth and development. It also provides for fulfilling their basic requirements for food, nutrition and health. Provisions have also been made for quality and flexi-time education and vocational training. Counselling, guidance and life skill education for channel is also provided.

Keoladev National Park in Bharatpur

 $\uparrow^*338.$ SHRI OM PRAKASH MATHUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Keoladev National Park, a world heritage site situated in Bharatpur, has been facing water crisis for past so many years;

(b) if so, whether the Central Government has taken any concrete measures to overcome this crisis;

(c) whether the State Government has sent any proposal to the Central Government to overcome this crisis; and

(d) if so, the details thereof and the decision Government is going to take thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Keoladev National Park, a World Heritage Site situated in Bharatpur, Rajasthan has been facing water crisis for the past few years due to monsoon failures. Central Government under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' (erstwhile scheme of Assistance for Development of National Parks and Sanctuaries) has been providing financial and technical assistance to Keoladev National Park for various activities aimed at wildlife conservation including augmenting water supply. Further, an externally aided project titled "World Heritage Bio-diversity Programme for India: Building Partnerships to Support UNESCO's World Heritage Programme" is being implemented in the Park.

(c) and (d) Government of Rajasthan submitted a proposal to the Planning Commission, through the Ministry of Environment and Forests so as to augment water supply in Keoladev National Park, with a total project cost of Rs. 65.00 crores. An Expert Team of the Central Government that visited the project site in August 2008 recommended that the cost of the project may be met through Additional Central Assistance to be released by the Planning Commission. The First installment of this

^{*}Original notice of the question was received in Hindi.